- (iii) Scholarship for Higher Education 10,000 scholarships, each valued at Rs. 80000 per year are awarded annually for study of Basic/Natural Sciences at the BSc MSc/Int. MSc levels. Scholars are exposed to research at the early stage of their career by means of undertaking short term research projects.
- (iv) INSPIRE Fellowship 1000 Fellowships are awarded annually to first rank holders at the University level Post-graduate examination, for pursuing PhD degree.
- (v) INSPIRE Faculty Award 1000 Tenure track Research Positions in Universities/Research Labs/Academic Institutions are awarded annually for pursuing an independent research career in science and applied Sciences.

Though INSPIRE programme including Scholarship for Higher Education (SHE) does not have any special provision for SC/ST students, it captures the enrolment of the SC/ST students into all its components in a natural way. The details are given below:

- (i) INSPIRE Award: 24.81% of INSPIRE Awardees belong to SC/ST communities.
- (ii) INSIPIRE Scholarship: 1061 SC/ST students so far awarded scholarships.
- (iii) INSIPIRE Fellowship: 28 SC/ST students awarded.
- (iv) INSPIRE Faculty Award: 5 students awarded.

Apart from this, under 'Kishore Vaigyanik Protsahan Yojana' (KVPY) scheme of the Department of Science and Technology, 100 SC/ST students were offered the KVPY Fellowships in the year 2012-13 as a special measure towards empowerment of these students.

Migration of scientists

3699. DR. T.N. SEEMA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether many scientists in various Government research institutions/ laboratories have resigned to join more remunerative positions in the private sector or migrated abroad;

- (b) if so, the details thereof including the number of such scientists who have resigned to join private sector/migrating abroad during the last three years and the current year, institution-wise;
- (c) whether Government has conducted any exit interviews for the scientists who left their jobs before retirement;
 - (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by Government to retain such scientists in their institutions and to prevent their migration?

THE MINISTER OF SCIENCE AND TECHNOLOGY (SHRI S. JAIPAL REDDY): (a) and (b) There is a negligible number of migration of scientists from Government research institutons/laboratories either to private sector or abroad. In last three years and the current year, instances of resignation for such purpose have not come to the notice of Ministry of Science and Technology.

- (c) and (d) Ministry of Science and Technology provides for consultations with the scientists who intend to leave their jobs before retirement.
- (e) The various steps and the mechanism in place, for retaining such scientists in their institutions include:
 - Sharing of proceeds with scientists from sponsored projects, consultancy projects and premia and royalty received from the industry;
 - Mobility of scientists between parent department, academia and industry with the aim of providing them exposure to different working environments and giving them an opportunity to utilize such exposure into their research and development endeavors;
 - Enabling laboratories to create "Knowledge Alliance" with private industry/overseas research centres to forge partnership in achieving higher level of co-authored scientific publications with foreign scientists and market driven R&D in the knowledge economy and enhancing chances of commercialization;
 - Allowing laboratories to establish incubation centers in their premises to nurture startup companies and encourage early stage

innovation. Such a step enables commercialization of research labs' knowledgebase as well as helps scientist in their entrepreneurial ventures:

 Offering researchers to have an equity stake in scientific enterprises/spin offs while in employment. Further, publicly funded research organizations can invest knowledgebase as equity in the enterprises.

Claim for re-imbursement under AIBP

3700. SHRI JAGAT PRAKASH NADDA: Will the Minister of WATER RESOURCES be pleased to refer to answer to Unstarred Question 1540 given in the Raiya Sabha on the 11 March, 2013 and state:

- (a) the amount claimed for re-imbursement under AIBP by Himachal Pradesh since 2007 onwards, Scheme-wise;
- (b) the amount actually re-imbursed by the Central Government against the claims submitted by the State Government; and
- (c) if re-imbursement was less than the amount claimed, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) The Union Government provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the approved ongoing projects on the request of State Governments satisfying AIBP Guidelines on year to year basis for their expeditious completion. The details of CA released under AIBP to the Major/Medium Irrigation Projects and Surface Minor Irrigation Projects received from Himachal Pradesh for release of CA under AIBP since 2007-08 is given in the Statement (See below).

(b) and (c) State Government is required to submit a utilization certificate along with their proposals for seeking central assistance for the next year indicating that the funds released under AIBP for the previous year has been utilized. As per the utilization certificate submitted by the Govt, of Himachal Pradesh for the funds released for the irrigation projects, the proposals were processed on year to year basis.